

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. \*219**

**TO BE ANSWERED ON THE 10<sup>TH</sup> DECEMBER, 2024/ AGRAHAYANA 19, 1946  
(SAKA)**

**WELFARE BOARD OF CAPF**

**†\*219. SHRI HARISH CHANDRA MEENA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has received any requests from the Ex-Central Armed Police Forces (CAPF) Welfare Association regarding the establishment of a welfare board aimed at the welfare and rehabilitation of the retired officers and the families of martyr personnel; and**

**(b) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (b): A Statement is laid on the table of the house.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (B) IN RESPECT OF LOK SABHA STARRED QUESTION NO. \*219 FOR REPLY ON 10-12-2024 REGARDING WELFARE BOARD OF CAPF ASKED BY SHRI HARISH CHANDRA MEENA.**

**(a) & (b): The Ministry has already established the Welfare and Rehabilitation Board (WARB) to look after the welfare and rehabilitation of retired CAPFs personnel and their families including Next of Kins (NoKs) of deceased/disabled personnel. Welfare and Rehabilitation Board (WARB) has further designated State Welfare Officers (SWOs) and District Welfare Officers (DWOs) in States/UTs. The Board focuses on various objectives, including the development of a system to monitor welfare and resettlement programs while ensuring efficient budgeting and allocation of funds. The key activities of WARB include formulating policies for rehabilitation and welfare, maintaining up-to-date records of personnel and dependents, and facilitating financial relief, career support, and medical care. It ensures data accessibility and transparency through a dedicated website and uses welfare grants to support its initiatives.**

\*\*\*\*\*